

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3077  
ANSWERED ON:05.08.2002  
SECURITY AND INSURANCE COVER TO FOREST OFFICIALS  
ANANTA NAYAK

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether Forest officials and Forest Guards in every State are to be provided with adequate protection to safeguard the forest wealth;
- (b) if so, the details of action initiated in this direction so far;
- (c) whether the Government propose to provide Insurance cover as well to them;and
- (d) if so, the details indicating the steps taken in this regard?

**Answer**

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU)

(a) & (b) Forest officials including forest guards are proposed to be provided with infrastructural facilities which include arms and ammunitions etc. under the 'Integrated Forest Protection Scheme' during the tenth five year plan to safeguard the forest wealth. Funds for this purpose have already been provided to most of the North Eastern States and Sikkim. In the case of Protected Areas ( National Parks and Sanctuaries), arms and ammunition are provided under the schemes 'Project Tiger', 'Project Elephant' and 'Development of National Parks and Sanctuaries'.

(c) & (d) Government employees including forest officials and forest guards are already covered under Group Insurance Scheme. Besides that, under the 'Project Tiger' scheme, there is provision of 50% contribution under Janata Policy for insurance cover of the staff.